

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 8 FEB 1989

IA II IN APPLICATION NO (S) 1009 /88(F)

W.P. NO (S)

Applicant (s)

Respondent (s)

Smt Theresa Manoharan
To

V/s

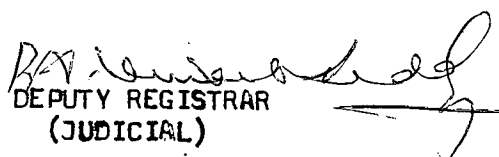
The Secretary & Commissioner, Dept of
Communications, New Delhi & 4 Ors

1. Smt Theresa Manoharan
Telephone Supervisor
Bangalore Telephones
Bangalore - 560 009
2. Shri M. Raghavendra Achar
Advocate
1074-1075, Banashankari I Stage
Sreenivasanagar II Phase
Bangalore - 560 050
3. The Secretary & Commissioner
Department of Communications
Parliament Street
New Delhi - 110 001
4. The General Manager (Telephones)
Bangalore Telephones
K.G. Road
Bangalore - 560 009

5. Smt T. Krishna Murthy
6. Smt Komethagam Ramalingam
7. Shri M.J. Balakrishna
(Sl Nos. 5 to 7 -
Telephone Supervisors
Bangalore Telephones
Bangalore - 560 009)
8. Shri M. Vasudeva Rao
Central Govt. Sng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER ~~STAY / INTERIM ORDER~~
passed by this Tribunal in the above said application(s) on 3-2-89.


DEPUTY REGISTRAR
(JUDICIAL)

Encl : As above

Smt Theresa Manoharan

M. Raghavendra Achar

A.No. 1009/88(F)

V/s

The Secretary & Commissioner, Dept of
Communications, New Delhi & 4 Ors

M. Vasudeva Rao

Date

Office Notes

Orders of Tribunal

KSP/LHAR: 3.2.89

Applicant by Shri M.R.Achar.

Respondents by Shri M.V.Rao.

ORDERS ON I.A.II - APPLICATION FOR
EXTENSION OF TIME.

In this IA, respondents have
sought for extension of time granted
by this Tribunal on 4-10-1988 for a
reasonable period.

Shri Rao urges for grant of
extension of time on the facts and
circumstances stated in the IA.

Shri Achar opposes grant of
extension of time.

We are satisfied that the
facts and circumstances stated in
the IA justify grant of reasonable
extension of time. We, therefore,
allow the IA.II and extend time
till 28-2-1989 for complying with
the directions made on 4-10-1988.

No costs.

Sd —

Sd —

VICE CHAIRMAN

MEMBER(A)



TRUE COPY

[Signature]
DEPUTY CHIEF JUSTICE
CHIEF JUSTICE
BANGALORE